

1	2
9.	Kuma
10.	Papraera
11.	Rarah
12.	Deeg
13.	Jaluki
14.	Khah
15.	Korer
16.	Nagar
17.	Sinsini
18.	Basainawab
19.	Dholpur
20.	Rajakhera
21.	Gopalgarh
22.	Jurehra
23.	Kaman
24.	Bhusawar
25.	Nithar
26.	Pathena
27.	B. Paharpur
28.	Rupbas

M.A.R.R. Telephone System

4078. SHRI SANAT KUMAR MANDAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of telephone connections provided under Multi Access Rural Radio (MARR) in Sunderban district, West Bengal, category-wise;

(b) the total cost of project; and

(c) the number out of them working in order at present?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) :
(a) 253 rural public telephone have been provided through MARR system in Sunderban district, West Bengal.

(b) Rs. 3.77 crores.

(c) Out of 253 rural public telephones 159 are working satisfactorily. Remaining 94 public telephones are not functioning satisfactorily. The DOT is taking action to set them right.

Demand of Postal Employees

4079. SHRI TATHAGAT SATPATHY : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have accepted the demands of Postmen, Mail Guards and mail delivery staff;

(b) if so, the details thereof;

(c) whether their scale of pay and other facilities have been enhanced; and

(d) if so, the date from which the same has been made effective?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) :
(a) Yes, Sir.

(b) to (d) Pay Scales of Postmen and Mail Guards have been enhanced as under :-

Pay Scales	Enhanced Pay
w.e.f. 01/01/96 on implementation scales w.e.f. 10/10/97 of 5th CPC	
Entry Rs. 2750-4400*	Rs. 3050-4590
TBOP Rs. 3050-4590	Rs. 3200-4900
BCR Rs.3200-4900	Rs. 4000-6000

(*with two advance increments)

There was no demand for enhancing other facilities which remain the same as already admissible.

[Translation]

Public Telephone in Villages

4080. PROF. JOGENDRA KAWADE :

SHRI ASHOK NAMDEORAO MOHOL :

PROF. RITA VERMA :

SHRI SUDHIR GIRI :

SHRI MADHAV RAO PATIL :

SHRI VITHAL TUPE :

SHRI K. KRISHNAMOORTHY :

*Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of villages in the country covered by the telecom network upto October, 1998, State-wise;

(b) the total number of villages planned to be covered upto March 1999, State-wise;

(c) the number of public telephones which were out of order in the country as on March 31, 1998, State-wise;

(d) the reasons for the non-operation of a good number of public telephones in the rural areas;

(e) the average expenditure involved in the installation of a village public telephone;

(f) whether the rural telephone system has not been successful in the country;

(g) if so, the reasons therefor; and

(h) the steps taken by the Government to activate the disordered telecom units during 1998-99?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) and (b) In the Country 310,019 villages have been covered with telecom facilities upto 31.10.98. Another 38,563 villages are expected to be covered by March, 1999. State-wise data is given in the enclosed Statement-I.

(c) As on 31.3.98, 22,403 VPTs were out of order in the country. State-wise list is given in the enclosed Statement-II.

(d) The main reason for the non-operation of some of the public telephones are –

- (i) Damage to the MARR equipment by lightning.
- (ii) Interruption on overhead lines due to bad weather, high velocity winds, rain and theft of overhead lines.
- (iii) MARR system also have not been found to be very stable.

(e) On an average installation of a VPT costs about Rs. 100000/-.

(f) and (g) Analog MARR technology has not performed very satisfactorily.

(h) The faulty equipment is being repaired in the work shops and with the help of Suppliers. Annual Maintenance Contract (AMCs) have been signed in many cases. Equipment damaged beyond repair will be replaced gradually.

Statement-I

Sl. No	Name of State	Total Villages with VPTs as on 31.10.98	Villages to be covered upto March, 99
1	2	3	4
1.	A & N	178	38
2.	A.P.	22933	305

1	2	3	4
3.	Assam	10568	2780
4.	Bihar	19028	5096
5.	Gujarat	13923	0
6.	Haryana	6807	20
7.	H.P.	6710	869
8.	J & K	2683	899
9.	Karnataka	21544	1781
10.	Kerala	1530	0
11.	Maharashtra & Goa	29269	2335
12.	M.P	39245	4000
13.	Arunachal Pradesh	557	230
14.	Manipur	603	217
15.	Meghalaya	984	88
16.	Mizoram	577	108
17.	Nagaland	528	148
18.	Tripura	549	38
19.	Orissa	19213	1771
20.	Punjab	11938	318
21.	Rajasthan	21345	1789
22.	Tamil Nadu	17648	132
23.	U.P. (East)	31254	6216
24.	U.P. (West)	16861	4793
25.	West Bengal & Sikkim	13291	4992
26.	Delhi	191	0
Total		310019	38563

Statement-II

Sl.No	Name of State	Total Villages with VPTs as on 31.10.98
1	2	3
1.	A & N	2
2.	A.P.	546
3.	Assam	547
4.	Bihar	4601
5.	Gujarat	757
6.	Haryana	595
7.	H.P.	224

1	2	3
8.	J & K	186
9.	Karnataka	574
10.	Kerala	Nil
11.	Maharashtra & Goa	246
12.	M.P	5126
13.	Arunachal Pradesh	107
14.	Manipur	53
15.	Meghalaya	66
16.	Mizoram	48
17.	Nagaland	40
18.	Tripura	211
19.	Orissa	2958
20.	Punjab	261
21.	Rajasthan	1019
22.	Tamil Nadu	319
23.	U.P. (East)	1773
24.	U.P. (West)	1697
25.	West Bengal & Sikkim	447
Total		22,403

[English]

Revision of Recruitment Rules

4081. SHRI SATNAM SINGH KAINTH : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that there is resentment amongst the Officer/Staff of Group A and B of Delhi Milk Scheme as the Recruitment Rules which were to be revised after the implementation of Fifth Pay Commission have not been revised so far;

(b) if so, the reasons therefor;

(c) the time by which the Recruitment Rules are likely to be revised;

(d) whether all the posts of Group A and B in Delhi Milk Scheme have been made promotional post;

(e) if so, the details thereof;

(f) if not, the reasons therefor; and

(g) by when the recruitment rule likely to be revised accordingly?

THE MINISTER OF STATE IN THE MINISTRY OF

AGRICULTURE (SHRI SOMPAL) : (a) to (c) No resentment amongst officers of Group A and B in Delhi Milk Scheme has come to notice so far. Consequent upon the acceptance of the report of Fifth Pay Commission, action has been initiated to amend recruitment rules for all categories of staff wherever warranted strictly as per the guidelines of DOP&T.

Revision of recruitment rules require consultation/ approval of other Departments like DOP&T, UPSC, Ministry of Law etc. and hence no firm commitment as to the time frame for revision of recruitment rules can be given.

(d) No, Sir.

(e) Does not arise.

(f) The mode of recruitment for each post is governed by the guidelines issued by the nodal department. The departments are required to comply with those guidelines and hence all Group A and B posts cannot be made promotional posts.

(g) Since the amendment of rules involve inter-departmental consultation involving Department such as DOP&T/UPSC/Ministry of Law, therefore, no commitment can be given as to by which time Recruitment Rules can be finally revised.

Telecom Facilities in Sikkim

4082. SHRI BHIM DAHAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the existing telecom facilities in Sikkim at the State Capital, district and subdivisional levels are deemed to be adequate by the Union Government;

(b) whether any request in this regard has been received from the State Government;

(c) if so, the details thereof; and

(d) the time by which these inadequacies likely to be removed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) The telecom facilities of Sikkim are better than that of most of North Eastern States. However, all efforts are being made for improvement. Sikkim has 12978 lines of net switching capacity with a working connection of 11839 (as on 30.11.98). During the current year it is planned to provide 6000 new telephone connections.

(b) and (c) Request has been received from the State Government to provide the following facilities :-

1) 10000 lines ISDN exchange at Gangtok.

2) Network linking all District H/Qs and subdivisional H/Qs.